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Title: Announcement regarding tabling of notices of amendments to Criminal Law (Amendment) Bill.

MADAM SPEAKER: Hon. Members, the Criminal Law (Amendment) Bill, 2013 has been included in today's List of Business at Serial Nos. 19 and 22 for introduction as well as consideration and passing respectively.

...(Interruptions)

MADAM SPEAKER: Nothing else will go on record.

(Interruptions) â€¦*

MADAM SPEAKER: As already notified *vide* Bulletin Part-II para No. 5154 dated 18 March, 2013, Members can table notices of amendments to the Criminal Law (Amendment) Bill, 2013 up to 12 Noon today. The amendments received up to 12 Noon shall be considered and circulated in the Chamber.

(Interruptions) â€¦*

MADAM SPEAKER: Now, Question Hour. Q. No. 301; Shri Sugumar.

...(Interruptions)

11.04 ¼ hrs

At this stage, Shri C. Sivasami, Shri Thirumaavalavan Thol, Shri T.K.S. Elangovan and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: Nothing will go in record.

(Interruptions) â€¦*

11.05 hrs

At this stage, Shri Arjun Charan Sethi, Shri Pralhad Joshi and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 12.00 hours.

11.06 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Madam Speaker in the Chair)

...(Interruptions)

12.0¼ hrs

*At this stage, Shri C. Sivasami, Shri Thol Thirumaavalavan,
Shri Adhi Sankar and some other hon. Members came
and stood on the floor near the Table.*

...(Interruptions)